

**KERALA CHIEF MINISTER'S CRITICISM OF
SOCIAL WELFARE GRANTS**

328. SHRI MULKA GOVINDA REDDY: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Chief Minister of Kerala has criticised the manner in which the grants are given to social organisations in States;

(b) if so, what are the main points of the criticism made by him; and

(c) the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SMT.) PH-ULRENU GUHA): (a) The Government has not received any such report.

(b) and (c) Do not arise.

PROCESS OF HEAVY INDUSTRIES

329. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the number of heavy industries alongwith their location which were started in the country in the public sector as well as in the private sector during the last five years, state-wise;

(b) whether all such industries have started functioning and if so, the products which these industries are manufacturing; and

(c) the total amount of money invested by Government in this respect?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is being collected and will be laid on the Table of the House.

**CATERING SERVICES AT RAILWAY
STATIONS**

330. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the catering services at Delhi and New Delhi railway stations are far from satisfactory;

(b) if so, what steps Government propose to take to improve the services; and

(c) whether any steps are contemplated by Government to bring down the prices of food stuffs available at the railway stations in the country?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The catering services at Delhi and New Delhi have not come to any special adverse notice.

(b) Efforts are being made not only at Delhi and New Delhi but all over Indian Railways to improve the catering services and remove deficiencies wherever they might be existing. For this purpose supervision has been intensified.

(c) The tariff for various items of food stuffs sold at railway stations is fixed on the basis of the prevailing market rates and the trend of market rates prevailing at present does not allow of any reduction in the tariff at present.

UNREST IN STEEL PLANTS

331. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that working of the Steel Plants have been greatly hampered recently due to mounting unrest and indiscipline among the labour there;

(b) whether Government have taken any decision to close down some of the Plants on this account and if so, the details of the decision taken in this regard; and